



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 6404/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 31st October, 2019.

Sub:- **Station leave permission.**

Ref:- Email dated 4th October, 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 05.10.2019 till the evening of 08.10.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/ 6405 /A, dated 31.10.19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Ratan